

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 28-A/2016 & TP No. 28-B/2016 with
TP No. 28/397-398/NCLT/AHM/2016 (New)
CA 206/2012 & CA No. 146/2013 with
CP No. 50/397-398/CLB/MB/2012 (Old)

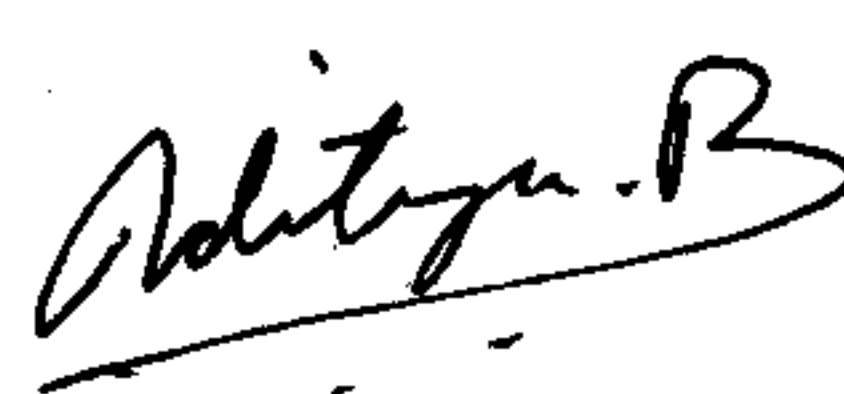
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017**

Name of the Company: Karuvalil Joji Philip & Ors.
V/s.
Green Tree Foods Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|--|-------------|----------------|---|
| 1. | Aditya Bihani with Anuj K. Tawseeli | Advocate | Petitioner |  |
| 2. | | | | |

ORDER

Learned Advocate Mr. Aditya Bihani present for Petitioner. None present for Respondent.

Petitioner to inform whether any SLP is filed against the judgment of the Hon'ble High Court of Madhya Pradesh in CA No.1/2013 dated 24.03.2015

List the matter on 18.12.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 17th day of November, 2017.